Annexure-3

Name of the Corporate Debtor: BOMBAY RAYON FASHIONS LIMITED

Date of commencement of CIRP: 07.06.2022

List of creditors as on: 31.08.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

										1				(Amount in Rs)
SI. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount		Amount	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim		Amount covered by guarantee	related	% of voting share in CoC	Amount of continge nt claim	dues, that	Amount of claim not admitted	of claim under verificati	Remarks, if any
1	J M Financial Asset Reconstruction Company Ltd	20-Jun-22	60,80,12,85,135	60,80,12,85,135	Financial Assistance	Yes	Yes	No	90.66%	-	-	-	-	Please refer Note-1
2	Axis Bank Ltd	21-Jun-22	6,10,85,52,829	6,10,85,52,829	Financial Assistance	Yes	Yes	No	9.11%	-	-	-	-	
TOTAL 66,90,98,37,964			66,90,98,37,964					99.77%						

Notes

¹ Corporate Debtor has pledged its 70% Equity/CCPS, along with 6,00,000 NCD's each having face value of Rs. 1000/- held in BRFL Textile Pvt Ltd (BTPL) its lenders. Out of 70% equity shares/CCPS, lender had invoked equity shares in April 2022 and CCPS constituting 33.99% shareholding in BTPL. JMFARC continues to hold the balance shares as security against the loan outstanding of BRFL. Lenders have not assigned any amount for shares invoked and their response is awaited

2 JMFARC has informed that they have received certain amounts from the sale of assets of guarantors and as required under CIRP regulation 12A and accordingly they will file revised claim documents.

3 Details of Security of J M Financial Asset Reconstruction Company Ltd (Annexure 3.1 - as per claim documents)

4 Details of Security of Axis Bank Ltd as per claim documents (Annexure 3.2 - as per claim documents)

5 List of assets are exclusively charged to JMFARC (Annexure 3.3 - as per claim documents)